

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/00516/2020

HYDERABAD, this the 30th day of September, 2020.



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Ajit Kumar Singh
S/o Shyam Manohar Singh, Aged 32 years,
Occ : Senior Assistant Loco Pilot (Group 'C'),
Secunderabad Division, South Central Railway,
O/o the Chief Crew Controller,
Kazipet R.S. Kazipet. ...Applicant

(By Advocate : Mr.K.R.K.V.Prasad)

Vs.

1. Union of India Rep by
The Secretary, Railway Board,
Rail Bhavan, Raisina Road, Rajpath Area,
Central Secretariat, New Delhi-110 011.
2. The General Manager,
South Central Railway,
Rail Nilayam, Secunderabad.
3. The General Manager,
Northern Eastern Railway,
Gorakhpur, U.P.-273 012.
4. The Divisional Railway Manager,
South Central Railway,
Secunderabad Division, Sanchalan Bhavan,
Secunderabad.
5. The Divisional Railway Manager,
Northern Eastern Railway,
Luknow Division, 10-Ashok Marg,
Luknow (U.P)-226001.Respondents

(By Advocate : Mrs.Vijaya Sagi, SC for Railways)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar,Administrative Member)



Through Video Conferencing:

2. Mr.K.R.K.V.Prasad, learned counsel for the applicant submitted a letter dated 28.09.2020 stating that the applicant would like to withdraw the Original Application for personal reasons. Permission granted. Accordingly the Original Application is dismissed as withdrawn. No order as to costs.

(B.V.SUDHAKAR) (ASHISH KALIA)
ADMINISTRATIVE MEMBER **JUDICIAL MEMBER**

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